

ITEM NO.77

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Shadab Azhar, Adv.
Mr. Prannv Dhawan, Adv.
Ms. Niharika Srivastava, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Shashank Shekhar Singh, Adv.
Ms. Harshita Nigam, Adv.
Mr. Chandrika Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has filed counter affidavit.

Await service in respect of respondent no.2.

List again on 08.08.2024.

SUJATA SINGH
Registrar

HJ